

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-10/1992/2152/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Dipali Bhuyan
District & Sessions Judge
Nalbari

Dated Guwahati the 24th April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJNB/1032 dated 20.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 20.04.2019 till the morning of 22.04.2019, has been granted / rejected.

yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-10/1992/2153/A dated 24.04.19
Copy to -

- ✓ 1. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

24/4/19

JT. REGISTRAR (VIGILANCE)

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